

revamping and modernising the loss-making units of FCI and HFC with a view to improving their operational efficiency. Captive power plants, wherever considered necessary, have been either installed or are under installation with a view to avoiding production losses on account of power failures/instability.

The equipment and contract labour problems faced by MFL have been attended to and rates of remuneration have since been finalised.

[Translation]

Voluntary retirement scheme in public undertakings

3720. SHRI KALI PRASAD PANDEY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is proposed to introduce voluntary retirement scheme in the public sector undertakings under the charge of the Ministry on the lines of such a scheme introduced recently in the Steel Authority of India Limited; and

(b) If so, the details thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b) The question of introducing a voluntary retirement scheme on the lines of the one recently introduced in the Steel Authority of India Limited is under consideration by one other undertaking viz. Ferro Scrap Nigam Limited.

[English]

Financial assistance to increase agricultural production in Andhra Pradesh

3721. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Andhra Pradesh have requested Union Govern-

ment for financial assistance to increase agricultural production in the State;

(b) if so, the amount of assistance requested;

(c) the amount of assistance granted; and

(d) If not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) Yes, Sir.

(b) Rs. 899.00 lakhs in 1986-87.

(c) and (d) Due to budgetary constraints a sum of Rs. 544.62 lakhs has so far been released.

Faulty sewerage system in East Delhi

3722 DR. G. VUAYA RAMA RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware of the hardships of newly developed areas like Manak Vihar, Yojana Vihar and Anand Vihar in East Delhi due to faulty sewerage system laid by D.D.A. in these areas;

(b) if so, the details thereof and reasons therefor; and

(c) the remedial measures taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) The DDA has to lay the peripheral sewer lines and the MCD has to lay the trunk sewer. The laying of the peripheral sewer by the DDA has been completed except for certain connections to be made with the MCD trunk sewer. Since the laying of the trunk sewer has not been completed, the sewerage system